NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/380/ (IB)/2017 **PETITION NUMBER** : SHENZHEN KAIFA TECHNOLOGY CO. LTD NAME OF THE PETITIONER(S) : THAMIZHAGA CABLE TV COMMUNICATION PVT LTD NAME OF THE RESPONDENT(S) **UNDER SECTION** : 433 (e)(f) **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM counsel for pete trainer In the lear viallasas R.S. Pragarthau for Reschasson Wilson) (Counsel for the petitioners Coursei FR PETTE DONERS

<u>ORDER</u>

Proxy representing counsel for petitioner present. Proxy representing counsel for respondent present. Both the counsel sought time for submitting their arguments. Time extended at request. Put up on 10.07.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)